

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-47(PB)/2017
CA NO.

CORAM:

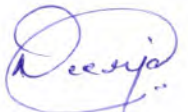
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Standipack Pvt. Ltd.
And
Okhla Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. DEEPAK DIWAN, Adv		For Petitioners	
2.	Ms. NEERJA SHARMA, Adv			

ORDER

Order Reserved.

Sd/-
(CHIEF JUSTICE M.M KUMAR)
PRESIDENT

Sd/-
(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta